

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 31, 32 & 188 of 2010

Dated : 19th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 31 of 2010

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Appeal No. 32 of 2010

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. R.K. Mehta, Mr. A. David &
Mr. Antaryami Upadhyay

Appeal No. 188 of 2010

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan for R.2

ORDER

As agreed by the learned counsel for the parties, post the matters for further hearing on **14.11.2011**.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS